

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : S. Venkatesh & another
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) ABISHEK RANAN
FOR ANANTH MERATHIA

counsel for
the Respondent

(Signature)

2) V. Har Kumar
for petitioner

for petitioner

(Signature)

ORDER

Counsel for both the parties present. Counsel for the Respondent prayed for time for submitting final arguments. At request time is enlarged. Put up on 08.09.2017 at 10.30 a.m.

(Signature)
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(Signature)
(CH.MOHD.SHARIEF TARIQ)
MEMBER (JUDICIAL)